

**Establishment of ESI medical college and hospital in Odisha**

†281. SHRI RUDRA NARAYAN PANY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Employees' State Insurance Corporation (ESIC) has agreed in principle to establish a Medical College and Hospital in Odisha; and

(b) if so, the details thereof and the details of progress made in this direction?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MAILLIKARJUN KHARGE): (a) Yes, Sir. The Employees' State Insurance Corporation (ESIC) has agreed, in principle, to establish a Medical College and Hospital in Odisha.

(b) The State Government of Odisha has allotted land for the proposed Medical College at Bhubaneswar, possession of which has been taken by the ESI Corporation.

**Regulation for employment agencies engaging maids**

282. SHRI S. THANGAVELU: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has noticed the prevalence of fake agencies who are engaging women as maid in cities without proper regulation and guidelines;

(b) if so, whether Government has taken action to regulate employment agencies who provide maid in cities; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Reports in some sections of media have come to the notice of the Government in this regard.

(b) and (c) In order to safeguard the interests of job-seekers, Ministry of Labour and Employment issued guidelines on 30.10.2003 to the State Governments/ Union Territory Administrations to consider regulation of the functioning of Private Placement Agencies(including those who provide maids), as per local needs. A Tripartite Committee has also been constituted on 31.10.2011 to examine the issue pertaining to private placement agencies and publishing of eye catching/misleading advertisements for various kinds of job opportunities.

**Money allocated to Jute Technology Mission**

283. SHRI TARUN VIJAY: Will the Minister of TEXTILES be pleased to state:

(a) what is the share of the Technology Upgradation Fund Scheme (TUFS)

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†Original notice of the question was received in Hindi.

that went to the Jute industry for the Eleventh Five Year Plan and how does this share compare with the share of Jute industry in the overall textile industry;

(b) what is the prescribed period of the reconstitution of the Council of Governors of National Centre for Jute Diversification and when was it last reconstituted; and

(c) what percentage of the money allocated to Jute Technology Mission (JTM) for the Eleventh Five Year Plan has been spent and what are the results?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) The total amount of money disbursed in the overall textile sector during the Eleventh Five Year Plan from 01.04.2007 to 30.06.2010 is Rs. 37103.00 crores out of which disbursement in the jute sector is 270.00 crore which is around 0.73% of the overall disbursement under TUFS in the textile sector.

(b) The prescribed period of reconstitution of Council of Governors(CoGs) of National Centre for Jute diversification (NCJD) was two years and the last term of the Council of Governors of NCJD expired on June 10, 2009. Thereafter, National Jute Board (NJB) has been constituted with effect from 1.4.2010 and the National Centre for Jute Diversification and Jute Manufactures Development Council have been subsumed into NJB.

(c) 65.1% of the money allocated to the Jute Technology Mission (JTM) for the Eleventh Five Year Plan has been spent as on 31.12.2011. The results achieved are given in Statement.

#### *Statement*

##### *Achievement Report in respect of Mini Mission-II, Mini Mission-III and Mini Mission-IV*

1. **The Mini Mission-I is focused on the research activities. Although, there have been very good results under Mini Mission-I, the outcome in terms of actual quantifiable results will need some more time.**
2. **Physical achievement in respect of MM-II**

Sl.No.	Mini Mission-II Project / Programme	Unit	Eleventh Plan		
			Target (Whole Plan)	Ach. (Whole Plan)	% of Ach. (Whole Plan)
1	2	3	4	5	6
1.	Supply of certified seeds	Qtls.	43533	9535	22
2.	Seed Minikits	Nos.	769327	392399	51
3.	Farm implements	Nos.	26938	11555	43

1	2	3	4	5	6
4.	Sprayers	Nos.	47224	45636	97
5.	Production Technology Demonstrations	Ha.	37305	28041	75
6.	Retting Technology Demonstrations	Nos.	5589	3531	63
7.	Integrated Pest Management Demonstrations	Nos.	338	227	67
8.	Farmers Trainings	Nos.	4600	3565	78
9.	Farmers Field School	Nos.	620	421	68
10.	Construction of Retting Tanks	Nos.	8481	5999	71
11.	Foliar Spray of Urea	Ha.	53261	37436	70

### 3. Physical Achievement in respect of MM-III (as on 31.12.2011)

#### Scheme I : Development of Market Yards

	Physical Target	Work Completed	Work in Progress	Names of Completed sites	Names of Sites for work in progress
TOTAL	12	8	4		

#### Scheme II : Construction of Departmental Purchase Centers

State	Physical Target	Work Completed	Work in Progress
TOTAL	40	21	19

#### Scheme III : Construction of Retting Tank

	Physical Target	Work Completed	Work in Progress
TOTAL	50	32	18

#### Scheme IV : Demonstration of Retting Technology

	Physical Target	Work Completed	Work in Progress
TOTAL	200	198	2

#### Scheme-V : Development of high speed Ribboners

Project San.	Progress
Jadavpur University Phase-I and II	Completed work of Ph-I. Developed 1 ribboning machine which is placed under Champadanga, Hooghly for demonstration.  Ph-II: Jadavpur University has developed 2 more ribboning machines. The field trial run is in progress.

Project San.	Progress
CRIJAF (Barrackpore)	Project for development of High Speed Ribboner (1st Phase) sanctioned to CRIJAF on Feb.'09 with an advance of 10% of the Project cost. The project is still under progress.
NIRJAFT (2011-12)	Project for development of High Speed Ribboner sanctioned on May 2011 with an advance of Rs. 15.00 lakhs. The project is under progress.

#### **4. Physical Achievement in respect of MM-IV (as on 31.12.2011)**

Sl.No.	Name of the Scheme	Achievement made
1.	Sustainable Human Resource Development in Jute Mill Sector (Scheme 6.1)	Training has been imparted to 24131 Master trainers, Supervisors, Maintenance Workers and other Workers in 39 jute mills. Institute of Jute Technology has developed 33 DVDs on 21 audio-visual modules on different process of production as training aid for Sustainable training in the jute mills.
2.	Development of Jute Mill Machinery (Scheme No. 6. 2)	A state-of-art Centre for Jute Machinery Development (CJMD) under PPP mode has been established. Prototype developments of 5 modern technology machines have been undertaken under CJMD and initial design and development of "Chain-gill Finisher Drawing Frame" is under process. 2 machines are under the process of commercialization.
3.	Productivity Improvement and TQM Facilitation (Scheme No.6.3)	To facilitate these studies, National Jute Board engaged 5 National level reputed Agencies/ Institutions to conduct the studies under the scheme and implement recommendations in selected 6 jute mills. Implementation of the corrective measures has started in the 5 jute mills.
4.	Modernisation and Upgradation of Technology in Jute Mills - Capital Subsidy (Scheme No.6.4)	The upper limit of the subsidy has been raised to Rs. 350 lakh per mill for the existing units and Rs.400 lakh for mills at North Eastern States and for setting up new units. Since inception, 219 claims were settled and subsidy of Rs.5 6.45 crore has been released against investment for modernisation of Rs. 282.05 crore. 83 units have so far availed the benefits under the scheme, which included 63 composite jute mills, 16 yarn and twine mills, 2 diversified jute product units, 2 weaving unit and one under Jute Park scheme.

S.No.	Name of the Scheme	Achievement made
5.	Design and Development of JDPs (Scheme No.7.1)	Total 22 markets driven R&D Studies on different aspects have been awarded to the different institutions.
6.	Helping NGOs and Women Self Help Groups (WSHG) for developing jute diversified products (Scheme No. 7.2)	53 NGOs have been identified. 406 Clusters developed. 17710 artisans of 1400 Women Self Help Groups in 101 districts of 18 States availed benefit of this scheme. 586 Nos machines were distributed to 263 WSHGs.
7.	Scheme for Promotion of Jute Diversification (Scheme No. 7.3)	36 Jute Service Centres and 35 Jute Raw Material Banks have been established. 1643 training programmes were organised by Jute Service Centres benefiting 31249 artisans. 593 JDP-SHG units were setup. 142 machines were distributed to 69 WSHGs developed units.
8.	Scheme for setting up Jute Parks for the Diversified sector (Scheme No. 7.5)	9 Jute Park proposals (6 in West Bengal, 1 in Bihar and 2 in NER) have been principally approved. Out of which work of 6 Jute Park have commenced.

#### **Cabinet approval for release of aid for weavers**

284. SHRI M. V. MYSURA REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that recently the Cabinet has approved for release of Rs. 2,350 crores aid for weavers as a part of Government's Rs. 6,234 crores scheme for handloom weavers announced by the Commerce Ministry;

(b) how many individual weavers, cooperative societies have benefited in Andhra Pradesh under the above schemes;

(c) whether any conditions are prescribed for getting the benefit under the above waiver; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes. The Government has approved a financial package for waiver of loan for the handloom sector, called "Revival, Reform and Restructuring Package for Handloom Sector" which has a financial implication of Rs.3884 crores across the country, with expected benefits for 83,841 individual weavers and 1420 handloom weavers' cooperative societies in the State of Andhra Pradesh.